

**Central Administrative Tribunal
Principal Bench**

OA No. 1869/2016

New Delhi, this the 27th day of February, 2020



**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Sh. Yash Pal, (Preventive Officer)
Aged about 49 years
s/o late Sh. Thakur Dass
R/o A-701, Rajasthan Society, Sector-4
Plot No. 36, Dwarka, New Delhi. ...Applicant

(Applicant in person)

Versus

1. Union of India
Through Secretary (Revenue)
Ministry of Finance, Department of Revenue
North Block, New Delhi.
2. Principal Chief Commissioner of Customs
Zone-I, New Custom House
Ballard Estate, Mumbai-400001.
3. Principal Commissioner of Customs (General)
New Custom House
Ballard Estate, Mumbai-400001.
4. Additional Commissioner of Customs (P&E)
New Custom House
Ballard Estate, Mumbai-400001. ..Respondents

(By Advocate : Sh. Rajeev Kumar)

ORDER (ORAL)**Justice L. Narasimha Reddy, Chairman :-**

The applicant, Yash Pal sought permission of the Tribunal to withdraw the OA. He stated that his Advocate is busy in another Court.

2. We accord permission and the OA is accordingly, dismissed as withdrawn.



(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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